

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:959  
ANSWERED ON:28.07.2000  
CANARA BANK BRANCH  
KOLUR BASAVANAGOUD

**Will the Minister of FINANCE be pleased to state:**

- (a) whether a Canara Bank branch is functioning in the premises of Delhi Karnataka Sangha;
- (b) if so, whether the above Sangha has requested the Canara Bank to vacate the premises for construction of a cultural complex; and
- (c) if so, the steps taken by the Canara Bank to vacate the premises of Delhi Karnataka Sanga?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI BALASAHEB VIKHE PATIL)

(a) & (b) Yes, Sir.

(c) The landlords have not renewed the lease. Bank is continuing as tenant holding over. In the meantime, Bank is on the look out for alternate premises.